

OFFICE OF THE PR. DISTRICT & SESSIONS JUDGE BUDGAM

SHORT TENDER NOTICE

No:- 353/Pojb Dated:- 10-07-2018

Sealed tenders are invited for the supply and installation of one of standard quality Bio-Metric Attendance System at District Court Complex Budgam having following specifications:

1. User Capacity : 200 persons.
2. LCD Display Screen: 2.4 Inches
3. Communication Interface : TCP/IP, USB
4. Battery Backup : 2 Hours.
5. 3 in One facility (Finger print, face recognition , card)

The tender must be submitted properly without any insertion/correction with affixing Revenue Stamp worth Rs 1/-

The tender form shall be duly signed by the tenderer along with the proper address of proprietor/ tenderer. The tenderer must be authorized/ approved dealer by the Government. The tender should reach this Office by or before 12.7.2018 on the address of Pr. District & Sessions Judge, Budgam in sealed cover by post or personally delivered.


The tender will be opened by the Undersigned or any Officer duly authorized by the undersigned on 12.07.2018 at 4 P.M in presence of renderers or their representative who may be present on the date and time so fixed.

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Terms and conditions:-

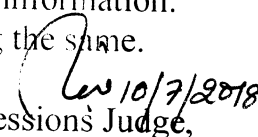
This office shall not be bound to accept the lower tender and may reject any tender or any part of the tender without assigning any reason thereof.

Tender notice has been issued under my seal and signature today on 10th day of July 2018.


Pr. District & Sessions Judge,
Budgam.
10/7/18

Copy to:-

1. Registrar General High Court of J&K for information.
2. NIC District Court Budgam for uploading the same.
3. Office file.


Pr. District & Sessions Judge,
Budgam.
10/7/18